

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3022**

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

ESSENTIAL FACILITIES TO POLICE STATIONS

3022. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that a number of police stations in the country do not have any vehicle, telephone, wireless set or mobile;

(b) if so, the details thereof;

(c) whether the Government has issued any direction to the States to equip police stations with adequate essential facilities;

(d) if so, the details thereof along with the action by the States on Centre's directive; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): Since 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administrations to equip police stations with adequate essential facilities. As per the figures compiled by the Bureau of Police Research and Development (BPR&D), as on 1.1.2020, the numbers of police stations in the country not having certain items are –

(i) Vehicle : 257 (ii) Telephone : 638 (iii) Wireless set or mobile : 143. The

Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the scheme of 'Assistance to States for Modernisation of Police (ASMP)'. The financial assistance is provided for acquisition of various police related items including communication equipment as per the requirements and strategic priorities of the State Governments.

(c) to (e): A Review Committee studied reports of the previous Commissions and Committees on Police Reforms and submitted its report in March, 2005. The Committee shortlisted 49 recommendations. The recommendations of the Review Committee have been sent to State Governments and Union Territory Administrations for taking appropriate action. One of the 49 recommendations of this Committee is that basic facilities should be provided in all police stations as per norms evolved by BPR&D. The State Governments and Union Territory Administrations have to take appropriate action on these recommendations.
